

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1422  
ANSWERED ON:11.03.2005  
SCHEDULED BANK STATUS  
Rawat Shri Ashok Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the cooperative banks of Uttar Pradesh have been given the status of scheduled banks;
- (b) the number of applications/proposals pending the Union Government for providi scheduled banks in Uttar Pradesh; and
- (c) the time by which the proposals are likely to be approved?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

- (a) The Uttar Pradesh State Co-operative Bank Limited, Lucknow (Apex Bank) has been grated scheduled status under section 42 of the Reserve Bank of India Act, 1934. One Urban Cooperative Bank viz. Indian Mercantile Co-operative bank Limited, Lucknow has also been given the status of Scheduled Bank.
- (b)No application/proposal from any Urban or District Central Co-operative Bank registered in the State of Uttar Pradesh for granting status of a scheduled bank is pending with the Reserve Bank of India.
- (c) Does not arise.